

**GOVERNMENT OF INDIA  
MINISTRY OF SCIENCE AND TECHNOLOGY  
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH**

**LOK SABHA  
UNSTARRED QUESTION No. 3277  
(TO BE ANSWERED ON 22.03.2017)**

**PATENT RIGHTS HELD BY CSIR**

**3277. SHRI M. CHANDRAKASI:**

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) the number of patent rights held by Council of Scientific and Industrial Research (CSIR) in the country and in foreign countries as on date;**
- (b) the expenditure incurred by CSIR in the process of obtaining the said patent rights; and**
- (c) the advantages and benefits gained by CSIR on account of its patent holdings during the last three years in terms of money value?**

**ANSWER**

**MINISTER OF STATE FOR SCIENCE AND TECHNOLOGY AND EARTH SCIENCES  
(SHRI Y. S. CHOWDARY)**

- (a) Madam, the number of patent rights in force held by Council of Scientific and Industrial Research (CSIR) as on 15<sup>th</sup> March 2017 is 1386 in India and 2883 in foreign countries, respectively.**
- (b) The expenditure incurred by CSIR in the process of obtaining the said patent rights Rs. 23.04 crore for Indian patents and Rs. 159.93 crore for foreign patents, respectively.**
- (c) CSIR derives diverse advantages and benefits from its patent holding namely, high reputation in the community of global R&D Institutions, catalyze collaborative and sponsored projects and avert competition for its licensees. CSIR has earned Rs. 32.69 crore as royalty over the three years period 2013-14 to 2015-16.**

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